NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
PETITION NUMBER	: TCP/136/2016	
NAME OF THE PETITIONER(S)	: Serum Institute of India Limited & 5 Others	
NAME OF THE RESPONDENT(S)	: M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others	
UNDER SECTION	: 397, 398, 402 & 403	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
BFIARATH SRUHAR GAR Ms. LH ITKA NARAHAN	COUNSEL FOR PETITIONERS	S. Bharath
Pavitra Venkatuswaran For Pruh Hohan	Count for R-9	Peter
T. K. Bhaskar Prigadarshini N Keerthi Erishna Alchic Jain	Counsel for RI-7	OKL

ORDER

Counsel for petitioner present. Counsel for R1 to R7 and counsel for R9 are present. Counsel for petitioner filed IA 77/2017. Counsel for R1 to R7 prayed time for filing reply. Time extended at request. Put up on 12.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)